NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 113(ND)/2011 RT CP No.25/Chd/Pb/2016

Narinder Kumar Bawa & Anr.

...Petitioners

Versus.

M/s Prakash Communications Ltd. & Ors.

...Respondents

Present: Mr. Manish Jain with Mr. Mayur Kanwar, Advocates for

the petitioners.

Mr. B.S. Sangha, Mr. Amit Vinayak, Advocates

for respondents No.2 & 3.

This matter could not be taken up due to rush of work. List on

16.03.2018 for arguments.

Sd/-

(Justice R.P. Nagrath) Member (Judicial)

February 01, 2018